

## Messages from Rajya Sabha

**SECRETARY GENERAL:** Sir, I have to report the following messages received from the Secretary General of Rajya Sabha:-

(i) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9<sup>th</sup> February, 2024 agreed without any amendment to the Jammu and Kashmir Local Bodies Laws (Amendment) Bill, 2024 which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> February, 2024.?

(ii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9<sup>th</sup> February, 2024 agreed without any amendment to the Constitution (Jammu and Kashmir) Scheduled Castes Order (Amendment) Bill, 2024 which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> February, 2024.?

(iii) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9<sup>th</sup> February, 2024 agreed without any amendment to the Constitution (Jammu and Kashmir) Scheduled Tribes Order (Amendment) Bill, 2024 which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> February. 2024.?

(iv) ?In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha at its sitting held on the 9<sup>th</sup> February, 2024 agreed without any amendment to the Public Examinations (Prevention of Unfair Means) Bill, 2024 which was passed by the Lok Sabha at its sitting held on the 6<sup>th</sup> February, 2024.?

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? (Interruptions)

माननीय अध्यक्ष : आप क्या बोलना चाहते हैं ?

? (व्यवधान)

माननीय अध्यक्ष : आप जो बोलना चाहते हैं, बोलिए ।

? (व्यवधान)

माननीय अध्यक्ष : आप बोलना चाहते हैं या जाना चाहते हैं? आप यह तो तय करें ।

? (व्यवधान)

**SHRI T. R. BAALU (SRIPERUMBUDUR):** Sir, Chief Minister of Tamil Nadu has sent a letter to the Prime Minister of India on the issue of Tamil Nadu fishermen. But the Prime Minister of India has not replied positively? (*Interruptions*)

माननीय अध्यक्ष : बालू जी, आज महत्वपूर्ण विषय पर चर्चा हो रही है । सदन में इस सत्र का अंतिम दिन है ।

? (व्यवधान)

**SHRI T. R. BAALU:** Sir, we have given a notice of Adjournment Motion ? (*Interruptions*)

माननीय अध्यक्ष : बालू जी, आज एडजर्नमेंट मोशन किसी का अलाऊ नहीं किया है । आप सीनियर व्यक्ति हैं ।

? (व्यवधान)

माननीय अध्यक्ष : आज न शून्य काल है और न ही एडजर्नमेंट मोशन है ।

? (व्यवधान)

माननीय अध्यक्ष : आपकी बात रिकॉर्ड में आ चुकी है ।

? (व्यवधान)

माननीय अध्यक्ष : आपने बात बोल दी है ।

? (व्यवधान)

माननीय अध्यक्ष : आज कोई विषय नहीं है ।

? (व्यवधान)

माननीय अध्यक्ष : आइटम नंबर 3, नियम 193 के अंतर्गत ऐतिहासिक श्री राम मंदिर के निर्माण और श्री राम लला की प्राण प्रतिष्ठा के बारे में चर्चा ।

डॉ. सत्यपाल सिंह जी ।

**11.04 hrs**